


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 238/15	TP 32/17	Hearing	433(e)/ 433 (f)	Shan Traders Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Monica Patil JSM Law Partners 99866 85486	Respondent - Falcon Tyres Ltd.	

None appeared for petitioner and counsel for respondent is present. She requested time to file vakalat for respondent side. Notice issued to the petitioner and the counsel for petitioner not returned. The registry is directed to obtain postal information from the website about the service of notice. Meanwhile for vakalat and objections if any for filing time granted till 03.07.2017

Member(J)

Member(T)